

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No.331/00999/2017

This the 3rd day of December, 2020.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Navin Tandon, Member (A)

Shri Jagdish Nandan aged about 31 years son of Sri Rahish Pal Singh Safaiwala (Group D) r/o Village Nagla Naubad, Post Jalesar, District- Etah (U.P.)

Applicant

By Advocate: Sri R.K.Dixit

Versus

1. Union of India through the General Manager, North Central Railway, Headquarters office, Subedarganj, Allahabad.
2. The President/Secretary, Railway Recruitment Cell, North Central Railway, Allahabad.
3. The Divisional Railway Manager, North Central Railway, Agra Division, Agra (U.P.).
4. Assistant Personnel Officer, North Central Railway, Agra Division, Agra.

Respondents

By Advocate: Ms. Shruti Malviya

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Heard learned counsel for the applicant, learned counsel for respondents on M.A. No. 1371/2020 (Withdrawal Application) and perused the record in PDF.

2. (M.A. No. 1371/2020 (Withdrawal Application))

Instant M.A. is a withdrawal application filed by learned counsel for applicant for withdrawal of O.A. No. 999/2017.

3. Learned counsel for respondents has no objection against the withdrawal application. M.A. No. 1371/2020 is allowed and O.A. is dismissed as withdrawn.
4. No order as to costs.
5. Hon'ble Mr. Navin Tandon, Member (A) has consented to this order in open court during Virtual hearing.

(Navin Tandon)
Member (A)
HLS/-

(Justice Vijay Lakshmi)
Member (J)

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